

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH.

CA- No. 1192/97

(Unlisted in Vacation Bench)

Date of order: 07.10.97.

Present : Hon'ble Mr. D. Purkayastha, Member (J)

AMAR CHAKRABORTY & ORS.

VS.

UNION OF INDIA & ORS.

For applicant : Mr. Asit Banerjee, counsel.  
Mr. A.K.Banerjee, counsel.

For respondents: None.

Mr. Asit Banerjee, 1d. counsel, appearing for the applicants moves this matter as an unlisted motion praying for an interim order restraining the respondents from making any appointment in the skilled grade in the scale of pay of Rs.950-1500/-(RP) under Divisional Electrical Engineer (Traction and Distribution) without promoting the applicants as Skilled and further directing them not to recruit any Act Apprecentices as skilled in the scale of Rs.950-1500/- violating the avenue of promotion chart. Mr. Banerjee submits that the applicants did not get any promotion for the last 15 years and if the respondents are allowed to fill up the posts without considering the case of the applicants as prayed for they would suffer irreparable loss which could not be compensated with money.

2. I find that the copy of the application has not been served on the other side. The applicants are directed to complete the service. However, I have considereed the submission of Mr. Banerjee, but I am not inclined to pass any interim order at this stage. If the applicants succeed the case they would get all consequential releiefs as prayed for in the application. So the prayer for interim order at this stage is rejected. The matter be listed for admission hearing before the competent court. However, the applicants may renew the prayer for interim order after making service on the other side.

3. The matter is adjourned to 18.3.98.

MEMBER (J)